

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th AUGUST, 2025

No. 228 /A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Sudhanshu Kumar Shashi, Principal Judge, Family Court, Pakur	Principal District & Sessions Judge, Dumka
2.	Mr. Kaushal Kishor Jha No.2, Principal Judge, Family Court, Garhwa.	Principal District & Sessions Judge, Garhwa
3.	Mr. Taufiqul Hassan, Presiding Officer, Labour Court, Jamshedpur	Principal District & Sessions Judge, Ramgarh vice Mr. Sanjay Kumar No.1

By order of the Court/-
Sd/- Manoj Prasad
Registrar General

Memo. No. 3873 /Apptt. Dated Ranchi, the 28th August, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judge, Pakur, Dumka, Jamshedpur & Ramgarh/the Principal District & Sessions Judge I/c, Garhwa and the Officers concerned for information and needful.


Registrar General
28/8/25